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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/104/2016
NAME OF THE PETITIONER(S) : Arul Danial Roby Helan Bai & Another
NAME OF THE RESPONDENT(S) : Ponnmoney Marketing Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. KESAVARASA

for C.S.16 S.10(1)(b) H

Counsel for Respondent - 2.

R. K. Swamy
12/11/16

ORDER

No representation on behalf of the petitioner. Counsel for R2 present. The matter is adjourned for appearance of the petitioner. Put up on **01.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)